

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/02/2017 AT 10.30 AM

PRESENT: ~~SHRI R. PADMANABHAN, MEMBER-JUDICIAL~~
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2016
NAME OF THE PETITIONER(S) : John S. Dorai
NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others
SECTION : 241

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
①-	V. PRAKASH Sr. Advocate [FST] S. Bharathirajan	counsel for R2 to R11	S. Shy 14/02/17
②	D. PRABHU MUKUNTH ARUNKUMAR	Counsel for 1st Respondent PCS In Petn.	D. Prabu 14/2/17
3.	R. Padmanabhan		R. Prabu 14/2/17

ORDER

Shri R Padmanabhan, PCS representing the petitioner present. Shri D Prabhu Mukunth Arun Kumar, counsel for R1 and Shri S Bharathirajan, counsel for R2 to R11 are present. Counsel for R1 is intending to file an interim counter tomorrow in the Registry, copy of which will be served to the other side. Counsel for R2 to R11 sought time for filing counter. Last chance for filing the same was already granted. Counsel for petitioner filed CA-49/2016 for challenging the process of election, CA-48/2016 has been filed by an applicant

purported to be a member of the R1 company. Counsel for petitioner is directed to file rejoinder to the interim counter filed by R1. Counsel for R1 and R2 to R11 are given one more opportunity in the interest of Justice to file counter in the main CP and counter in CA-48/2016 and CA-49/2016. Put up on **10.03.2017 at 10.30 A.M.**


Ch. Md. Sharief Tariq
Member (Judicial)